

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

**Item No. 108  
IA No. 150/JPR/2024  
CP No. (IB)- 74/10/JPR/2023  
Under Section 10 of IBC, 2016**

**In the matter of:**

**Simna Exim India Pvt. Ltd.**

**...Applicant**

**Versus**

**Bank of Baroda**

**...Respondent**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Applicant : Akanksha Noval, Adv.

For the Respondent : Nitesh Srivastava, Adv.

**ORDER**

**IA No. 150/JPR/2024**

Heard Ms. Akanksha Noval, Adv. appearing on behalf of the Applicant.  
Mr. Nitesh Srivastava, Adv. appearing on behalf of the Respondent in the main  
Petition seeks time to file reply. Reply, if any, may be filed within 3 weeks with  
an advance copy to the opposite counsel. List the matter on 11.06.2024.

  
Sd-

(Rajeev Mehrotra)  
Technical Member

  
Sd-

(Deep Chandra Joshi)  
Judicial Member

May 13, 2024